

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

(IA No. 2178/2020 - CONDONATION OF DELAY IN FILING
IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 15-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Garv Singh, Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Mr. Garv Singh, learned counsel, appearing for the
petitioner, seeks some time to effect service of notice upon the
respondents.

Needful shall be done, without fail, within four weeks.

List thereafter.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
COURT MASTER (NSH)